

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 726/252/ND/2018

In the matter of:

Newtech Villa Developers Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 27.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Ms. Nikita Goel, CS
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Raghvendra Singh, Adv. with Mr. Balkishan Ladhanian, Adv.

ORDER

Learned CS states that as per the direction was given on 24.08.2018 the documents are being filed today. Since the matter was substantially heard. Order is reserved.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**